

Civil Appeal No(s). 8717/2015

BHARAT SANCHAR NIGAM LTD. & ANR. Appellant(s)

VERSUS

SANDEEP CHOUDHARY & ORS. Respondent(s)

(List office report for direction only)

Date : 16-03-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

Dr. Rajeev Dhavan, Sr. Adv. (*Amicus Curiae*)

For Appellant(s) Mr. Pradeep Kumar Mathur, AOR
Mr. Chiranjeev Johri, Adv.
Mr. Chandra Nand Jha, Adv.
Mr. Khushant Wadhwa, Adv.

For Respondent(s) Mr. Puneet Jain, Adv.
Ms. Pratibha Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

As per the request made by Mr. Ravi Prakash Mehrotra, who has now been designated as a Senior Advocate, he is permitted to retire from the matter.

We would request Mr. Gaurav Agrawal, learned counsel to assist the Court as well as to assist Dr. Rajeev Dhavan, learned *Amicus Curiae*, who has been appointed as *Amicus Curiae* to assist the Court.

We direct the Registry to supply a set of papers to Mr. Gaurav Agrawal as well as to Dr. Rajeev Dhavan, learned *Amicus Curiae* within a period of one week from today.

Put up on 05.04.2022.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER